

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A.No.62/1384/2021

This the 26th March, 2021.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

1. Dr. Junaid ul Islam s/o Muhammad Ayoob Naik, r/o Ratnipora Shopian & 3 other applicants.

.....Applicants

(Advocate: Mr.Mudasir Bin Hassan)

Versus

1. State of J & K through its commissioner cum Secretary to Govt. Health & Medical Education Department, Civil Sectt., Srinagar/Jammu.
2. Director Health Services, Kashmir Divisionn, Srinagar.
3. Principal, SKIMS Medical College, Bemina, Srinagar.

.....Respondents

ORDER[ORAL]

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)



1. Learned counsel for the applicants submits that he may be allowed to withdraw the present petition.
2. In view of the submissions made by learned counsel for the applicants, he is permitted to withdraw the present petition.
3. Accordingly, the present petition stands dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

KKS